

PUNJAB STATE WAREHOUSING CORPORATION
SCO 74-75, BANK SQUARE, SECTOR-17B CHANDIGARH
PBX : 0172-5197847, 5197846

NOTICE INVITING TENDER

PSWC invites online tenders through GeM Portal for creation of 1.30 LMT godown capacities in the State of Punjab for guaranteed lease of 10 years on Build, own and Lease basis for storage requirements of FCI under two bid system 'Technical Bid' and 'Financial Bid'.
NIT (alongwith GeM Bid IDs) is available on Department's website i.e. <https://pswc.in>

Note: Any corrigendum(s)/Notification(s) to this Notice Inviting E-Tender shall be published Department's website & GeM Portal.
PSWC/12/69/2023/42866



THE HINDU GROUP

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PATTU FABRICS PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	PATTU FABRICS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	06.09.2002
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U18101KA2002PTC030975
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No, 1 Ground Floor 8th Cross Cubbonpet, Bangalore, Karnataka, India, 560002
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18.03.2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORIGE No. 87, 2nd Floor, 21st Cross, 7th Main, N S. Palya, BTM 2nd stage, Bangalore-560076, Karnataka, India Cell +91 94483 84064, LL +080 79634233 email: gthirupal@gmail.com IP REG. NO. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid up to 30-06-2025.
8	LAST DATE FOR SUBMISSION OF CLAIMS	17.04.2025

Notice is hereby given that Pattu Fabrics Private Limited has commenced voluntary liquidation on 18.03.2025.

The stakeholders of Pattu Fabrics Private Limited are hereby called upon to submit a proof of their claims, on or before 17.04.2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 21/03/2025
Place : Bangalore

Sd/-
Thirupal Gorige
Liquidator

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win gift vouchers.